

State. Traditionally Gujarat supplies and Maharashtra always buys. It is for the State Government to see where it goes, to the city or district and the rural areas and so on.

MR. SPEAKER. Are you in a position to say how much is moving? Is it on State account or private account?

SHRI A. C. GEORGE. We are utilising the National Agricultural Co-operative Marketing Federation. It is a movement between the State of Gujarat and the State of Maharashtra.

MR. SPEAKER. How much will move so as to relieve their distress?

SHRI A. C. GEORGE. This comes from different areas including Andhra Pradesh, Karnataka and Gujarat, which are adjoining States. We are not confining the activity to Gujarat alone. I talked to the Chief Minister of Andhra Pradesh. He said that they have some problem in the State itself but he assured me that he will see that some quantity is moved to Maharashtra. The officers of the Civil Supplies Corporation of Maharashtra went to Hyderabad. They had a discussion three days back. More than 1,000 tonnes are being moved from Andhra Pradesh. Apart from that, there is daily movement of nearly 40 to 50 tonnes from Gujarat through the Apex Co-operative Society of Gujarat and National Agricultural Marketing Federation and these are put in the hands of the Maharashtra Civil Supplies Corporation so that distribution is done equitably. All these things are being streamlined and we are taking various measures.

SHRI ANNASAHAB GOTKINDE. I wanted to know whether oil tankers were stopped on the border on the pretext of not having proper lights, danger signals etc.

MR. SPEAKER. You can look into it. That is not a serious problem. He asks this. Are you satisfied that adequate movement will take place and

these things will move into Maharashtra from all these three States? Are you in a position to assure the House?

SHRI A. C. GEORGE. Whatever best could be done we are doing.

MR. SPEAKER. You have discussed with them. You can take steps to see that adequate quantities move to Maharashtra State.

SHRI A. C. GEORGE. I can assure the House that from these three States we will see that adequate supplies are moved to Maharashtra.

MR. SPEAKER. Now, Papers to be laid on the Table.

WRITTEN ANSWERS TO QUESTIONS

समाचार-पत्रों तथा सम्पादकों के लिए

प्राचरण संहिता

† 206. श्री ज्ञानेश्वरी प्रसाद यादव : क्या सूचना और प्रसारण मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या सरकार का विचार समाचार-पत्रों तथा सम्पादकों के लिए प्राचरण संहिता बनाने का है ;

(ख) क्या इस सम्बन्ध में विभिन्न समाचारपत्रों के सम्पादकों से मुझाव आमन्त्रित किए गए हैं, और

(ग) यदि हा. तो उसके तथ्य क्या हैं ?

सूचना और प्रसारण मंत्री (श्री विद्या-चरण शुक्ल) : (क) से (ग) : पत्रकारों और समाचारपत्रों के लिए प्राचरण संहिता सम्पादकों की केन्द्रीय समिति और अखिल भारतीय समाचारपत्रों सम्पादक सम्मेलन द्वारा बनाई गई है। इन दोनों निकायों में देण के विभिन्न भागों के प्रमुख सम्पादक हैं।